

3

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 113/9/HDB/2020
NAME OF THE COMPANY	Dream India Edu Management Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Pierian Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Dream India Edu Management Solutions Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Narinder Naik	Advocate		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the operational Creditor is present and he is directed to issue notice to the Respondent/Corporate Debtor for appearance and making submissions if any, and file proof of service. Put up the matter on 13.03.2020.

  
Member(Judicial)